

(b) The following steps have been taken to develop production of soyabean in India under the Centrally Sponsored Scheme :—

- (i) Extension of area under soyabean cultivation which was estimated to be 1.91 lakh hectares, mainly in the States of Madhya Pradesh and Uttar Pradesh, during 1977-78.
- (ii) Use of improved seeds and other improved package of practices.
- (iii) Free distribution of Minikits, each containing seeds of new varieties, sufficient for half hectare.
- (iv) Large scale demonstration on farmers' fields in order to popularise the adoption of scientific methods of cultivation.

Apart from the above steps, in order to overcome the problem of marketing of soyabean by farmers, Government have announced a support price of Rs. 115/- per quintal inclusive of a promotional premium of Rs. 10/- per quintal, for soyabean of fair average quality, for 1977-78 season. Support price operations have been entrusted to the National Agricultural Cooperative Marketing Federation (NAFED).

(c) No, Sir.

(d) As a long term measure, a National Edible Oil Policy has been formulated. The parameters of the Edible Oil Policy cover the following :—

(a) measures for increasing the productivity of oilseeds and developing newer oil seeds which show promise;

(b) technological innovations designed to increase oil extraactions;

(c) development of necessary infrastructure for marketing and processing so that the cultivation of newer oil seeds become remunerative to the growers;

(d) ensuring a broad measures of stability in prices through State intervention for price support;

(e) introduction of a scheme of buffer stocking operations;

(f) adoption of a suitable machinery for regulating the type and tonnage of imports and exports and their time schedules; and

(g) evolution of measures for the supply of edible oils to the consumers, especially to the weaker sections of the society at

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reasonable and relatively stable prices through an appropriate public distribution system.

### बिहार को लम्बित सिंचाई योजनाय

5283. श्री वीरेन्द्र प्रसाद : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि बिहार की कितनी सिंचाई योजनायें केन्द्रीय सरकार के समक्ष लम्बित हैं और उनकी क्रियान्विति के लिए सरकार क्या कार्यवाही कर रही है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : इस समय केन्द्रीय जल आयोग में बिहार की 17 बृहद् और 25 मध्यम सिंचाई स्कीमें तकनीकी जांच की विभिन्न अवस्थाओं में हैं। इन में से 11 बृहद् और 20 मध्यम स्कीमों पर टिप्पणियां पहले ही राज्य सरकार को भेज दी गई हैं और उनके उत्तरों की प्रतीक्षा की जा रही है। राज्य सरकार ने 6 सतत् बृहद् परियोजनाओं के संशोधित अनुमान भी प्रस्तुत किए हैं। इन परियोजनाओं में से 3 परियोजनाओं पर केन्द्रीय जल आयोग की टिप्पणियां राज्य सरकार को भेज दी गई हैं और उनके उत्तरों की प्रतीक्षा की जा रही है।

### सरकारी आवास रहित सरकारी कर्मचारी

5284. श्री गंगा भक्त सिंह : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि उन कर्मचारियों की संख्या कितनी है जिन्हें इस वर्ष से अधिक सेवा करने के उपरान्त भी सरकारी आवास नहीं मिल सका है और उन्हें यह सुविधा कब तक उपलब्ध करायी जायेगी ?

**निर्माण और आवास तथा प्रति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :** आवंटन वर्ष में किसी टाइप विशेष में सम्भवतः कितने मकान उपलब्ध हो जाएंगे इस बात को देखते हुए दिल्ली/नई दिल्ली में सामान्य पूल वास से मकानों के आवंटन के लिए सीमित आधार पर आवेदन मांगे जाते हैं। इसलिए ऐसे लोगों के बारे में कोई सांख्यिकीय सूचना उपलब्ध नहीं है जिनकी सर्विस 10 वर्ष से अधिक हो गई है किन्तु उन्हें सामान्य पूल वास से मकान का आवंटन नहीं हुआ है। यद्यपि, मकान के आवंटन के लिए प्रतीक्षा अवधि को कम करने के लिए सामान्य पूल में काफी अधिक मकान बनाने का प्रस्ताव है किन्तु यह बताना संभव नहीं है कि इन लोगों को कब तक मकान मिल जाएंगी।

#### Development of Sports

5285. SHRI VASANT SAHTE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have formulated a special programme in consultation with the various States and Central Organisations to take up a massive programme for improvement of standards in sports and propagation of Indian sports with a view to evolve an integrated policy on development of sports in the country with special emphasis on development of sports in rural areas;

(b) if so, details of the schemes in operation and proposed/under consideration for 1978-79; and

(c) whether it is a fact that the provision for sports made to the Central Schools in the country is inadequate and steps taken to enhance provision of funds to Central Schools in the country and other facilities for development of sports during 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN):

(a) Yes, Sir. In order to evolve a consensus on formulating a national policy of Physical Education and Sports and Games a Conference of the State Sports Ministers, Presidents of the State

Sports Councils, President and members of the All India Council of Sports etc. was convened by the Central Government in November, 1974. The president programme of the Government for promotion of Physical Education and Sports and Games is broadly based on the consensus reached in the said Conference.

It is proposed to convene during the course of the year another meeting of the State Sports Ministers, representatives of the State Sports Councils etc. to have a fresh look on the existing policies and programmes of physical education and sports, evolve a new National Sports Policy and prepare a national plan for promotion of physical education and sports and games in the country.

(b) The following schemes will continue to be implemented during 1978-79:

- (i) Training of high calibre leadership in physical education and sports through the two national institutes, established by the Central Government, namely the Netaji Subhas National Institute of Sports (Patila) and the Lakshmi Bai National College of Physical Education (Gwalior);
- (ii) Specialised coaching facilities in various sports disciplines for the young through a chain of Regional Sports Coaching Centres set up at selected centres all over the country under the National Coaching Schemes;
- (iii) Financial assistance to National Sports Federations;
- (iv) Financial assistance to State Governments/State Sports Councils for (a) Annual Coaching Camps; (b) Establishment and maintenance of Rural Sports Centres; (c) purchase of sports equipment of non-expendable nature; (d) development of Play-grounds; (e) improvement of physical facilities in Physical Education teacher training institutions; (f) construction of stadia, swimming pools, floodlighting of play-grounds; and (g) construction of sports complex.
- (v) Financial assistance to Colleges/Universities for coaching-cum-competition camps, sports talent scholarships, and development of sports facilities like gymnasium, play-ground, stadium etc.
- (vi) Award of 400 National level and 800 State level fresh Sports Talent Search Scholarships annually to school students proficient in sports